

BEFORE THE HON'BLE NATIONAL GREEN TRIBUN

WESTERN ZONE BENCH, PUNE

AT PUNE

ORIGINAL APPLICATION NO. 26/2023 (WZ)

IN THE MATTER OF:

Vanashakti & Ors.

... Applicants

VERSUS

Thane Municipal Corporation & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF

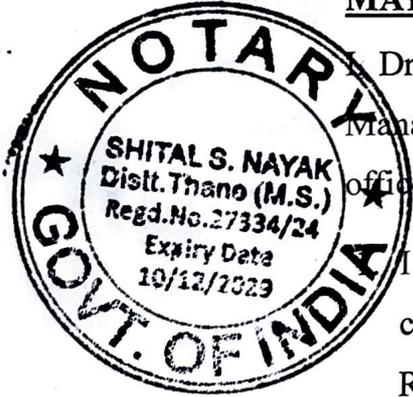
RESPONDENT No.1 (THANE MUNICIPAL CORPORATION)

MAY IT PLEASE THE HON'BLE TRIBUNAL

Dr. Rani Shinde, aged adult, Occupation: Health Officer, Solid Waste Management Department, Thane Municipal Corporation (TMC), having office at Thane, do hereby state on solemn affirmation as under:

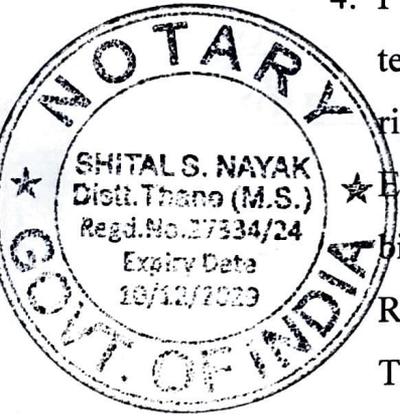
I am well-acquainted with the facts and circumstances of the present case and am authorized to file this affidavit on behalf of the Respondent Corporation.

2. I say that pursuant to the order dated 03/10/2024, the Respondent Corporation is submitting this status report regarding the management of legacy waste at the Diva dumping grounds and the matter of environmental compensation. I say that vide the Government Circular No. Swam-2022/Pra.Kra 6 (Shikana)/Navi-34, dated 14/02/2023, the Respondent No.1 appointed panel of consultants for preparation of DPR.
3. I say that the Respondent No.1 Corporation appointed M/s. MaRs Planning and Engineering Services Pvt. Ltd vide TMC Resolution



No. 66, dated 02/05/2023, as consultants to prepare the Detailed Project Report (DPR). The final DPR submitted in April 2024 for 830,000 metric tonnes of waste. The DPR for the management of 830,000 Metric Tonnes of legacy waste was approved by the Hon'ble Commissioner on 08/05/2024. I say that the Technical sanction bearing No.MJP/CE(Thane)/Tansha-1/SWM-TMC/1409/2024, for the same was granted by the Maharashtra Jeevan Pradhikaran (MJP) on 19/06/2024.

4. I further say that the Respondent No.1 Corporation initiated a tendering process for a project valued at ₹78,98,67,800/-. After a rigorous evaluation of technical and financial bids, M/s. Saurashtra Enviro Projects Private Limited was identified as the lowest eligible bidder (L1) with a rate of ₹854.10 per Metric Tonne vide TMC Resolution No. 661, dated 14/10/2025. The work order bearing No. TMC/SWM/AA-744 was officially issued to the said agency on 14/10/2025 for processing of legacy waste at Diva & Bhandarli site.
5. I say that as far as the current status of remediation is concerned the Physical bioremediation work commenced at the Bhandarli site on 18/12/2025. I say that as of 12/02/2026, a total of 41,370 Metric Tonnes of legacy waste has already been processed. I say that the commissioning of the project at the Diva dumping ground is currently underway, with active waste processing scheduled to begin on 28/02/2026.
6. I say that the Maharashtra Pollution Control Board (MPCB) had proposed environmental compensation vide letter dated 06/06/2025. The Corporation's representatives could not attend the hearing on 13/06/2025 as all senior officials were deployed for a

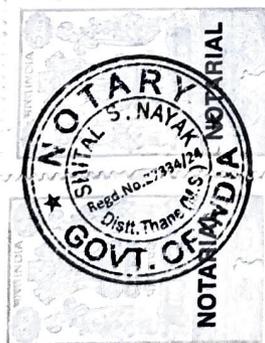


major demolition drive against unauthorized constructions in the Diva Ward, as mandated by the Hon'ble Bombay High Court in Writ Petition No.5898 of 2025. The Corporation is investing a total of ₹72,33,92,430/- towards the scientific bioremediation of the site over a projected 19-month period. I say that upon completion of the bioremediation process at the Diva dumping ground, the reclaimed land is reserved for the development of a Biodiversity Park as per the proposed Development Plan.

7. I say that In light of the proactive steps taken, the substantial financial expenditure incurred by the Corporation for environmental restoration, and the commitment to transform a the site into a Biodiversity Park, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to waive the environmental compensation.

I say that whatever stated hereinabove is true to my knowledge, information and belief. I say that whatever is stated herein above is based on official records, which I believe to be true.

Solemnly affirmed at Thane on this 13 day of February 2026.



[Signature]

DEPONENT

(Dr. Rani Shinde)

Health Officer, SWM Dept.

Thane Municipal Corporation



BEFORE ME

[Signature]

SHITAL S. NAYAK
ADVOCATE & NOTARY
Distt. Thane (Maharashtra)
Regd. No. 27334

NOTED & REGISTERED
Sr.No. 15 Date 13/02/2026